

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 1428/2003

(From the judgement and order dated 14/02/2002 in CRLM 523/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF PUNJAB

Petitioner (s)

VERSUS

JASBIR SINGH & ORS.

Respondent (s)

Date : 17/04/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE B.N. AGRAWAL

For Petitioner (s) Mr. Sudhir Walia, Addl.Adv.General,Punjab
Mr. Bimal Roy Jad,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

.SP2

L.....L.....I.....T.....T.....T.....T.....T.....J.....T.....T.....T.....
..T.....T.....T.....T.....T.....T.....T.....T.....R.
Issue notice.

.SP1

Anita

(Gyan Bhatia)
Court Master